

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF
TELANGANA::HYDERABAD**

SUB: Sardar Vallabhbhai Patel National Police Academy, Hyderabad – Nomination of three (3) Judicial Officers to participate in **2 days Online Course on ‘Coordination among Police Department, Prison Department, Judiciary & FSL’** being organized by SVP National Police Academy, Hyderabad on 13.12.2021 and 14.12.2021 – Relief Arrangements – ORDERS – ISSUED.

READ: 1. e-mail Letter No.11011/73/2021-Trg, dated 26.10.2021 from Assistant Director and Course Director, Sardar Vallabhbhai Patel National Police Academy, Government of India, Ministry of Home Affairs, Hyderabad.
2. High Court’s letter in Roc.No.2506/SO/2021, dated 15.11.2021.

ORDER ROC.NO. 3815/2021-B.SPL., DATED: 24.11.2021

The High Court is pleased to pass the following order:

The following three (3) Judicial Officers, mentioned in Column No.2, who are nominated to participate in **2 days Online Course on ‘Coordination among Police Department, Prison Department, Judiciary & FSL’** being organized by Sardar Vallabhbhai Patel National Police Academy, Hyderabad on 13.12.2021 and 14.12.2021, vide High Court’s letter 2nd read above, are hereby directed to handover charge of their respective post(s) and also the post(s) for which they are holding full additional charge, to the officers mentioned against their names in Column No.3, while proceeding to attend the said Course.

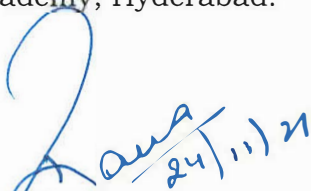
SL. NO.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	OFFICER PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	Sri G.Praveen Kumar, Addl. Chief Metropolitan Magistrate, Hyderabad to try the cases of Satyam Scam in M/s. Satyam Computers Limited –cum- XXI Addl. Chief Metropolitan Magistrate, Hyderabad.	V Additional Chief Metropolitan Magistrate (Juvenile Court) , Hyderabad
2.	Smt. Rital Lalchand, Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class, Medak.	Junior Civil Judge –cum- Judicial Magistrate of First Class, Narsapur, Medak District.
3.	Smt. E.Sucharitha, II Addl. Junior Civil Judge –cum- XVI Addl. Metropolitan Magistrate, Cyberabad at Rajendranagar, Rangareddy District.	Principal Junior Civil Judge – cum- XIV Additional Metropolitan Magistrate, Cyberabad at Rajendranagar, Rangareddy District.

The officers mentioned in Column No.3, will be full additional charge for the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the said Course.

On return from the said Course, the officers mentioned in Column No.2, shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge previously.

In case the nominated officers from whom they have to take charge or whom they have to handover charge, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judges, shall make alternative arrangements under intimation to the High Court.

NOTE: The proceedings is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for attending the said Course being organized by SVP National Police Academy, Hyderabad.


REGISTRAR (VIGILANCE)

To

1. The Officers and Incharge Officers.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Metropolitan Sessions Judge, Hyderabad.
4. The Prl. District and Sessions Judge, Medak at Sangareddy.
5. The Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
6. The Section Officer, Special Officers Section, High Court for the State of Telangana, Hyderabad.
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